

^aITEM NO.23

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal 924-925/2015

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIR SINGH & ORS.

Respondent(s)

Date : 23/11/2016 These appeals were called on for hearing today.

For Appellant(s) Ms. P.Ratnamala,Adv.

Mr. Gaurav Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ms. P. Ratnamala, Ld. Counsel has filed memo of appearance on

behalf of the appellant on 21.11.2016.

The learned counsel for the parties shall be at liberty to
file the additional documents, if any, within a period of four
weeks. After expiry of four weeks, list the matter before the
Hon'ble Court.

(M V RAMESH)

Registrar

MG